

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 842
ANSWERED ON 07TH FEBRUARY, 2023

FOREIGN INVESTMENT IN FOOD PROCESSING UNITS

**842. SHRI KHAEGN MURMU:
SHRI KANAKMAL KATARA:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be please to state:

- (a) whether the Government has approved the proposals of foreign investments for setting up food processing units in the State of Rajasthan and West Bengal;
- (b) if so, the details thereof; and
- (c) the effects/impact of the said foreign investments on the domestic small scale food processing industries?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI PRAHLAD SINGH PATEL)

(a) & (b) 100% Foreign Direct Investment (FDI) is permitted through automatic route for manufacturing food products, except from the bordering countries. One FDI proposal of Rs 7,52,000/- in respect of M/s Himadriyati Food Products Pvt. Ltd at Darjeeling, West Bengal, has been approved. However, no proposal pertaining to Rajasthan has been received for Government approval.

(c) There is no evidence of any adverse impact of foreign investments on domestic small scale food processing industries. Foreign investments have assisted Small and Medium-sized enterprises (SMEs) in food processing sector with improved efficiency by breaking supply bottlenecks; introduction of innovative/new technologies; upgradation of skills for workforce; reduction in losses with modern techniques and quality control systems and process standardisation, further boosting the capacity of the SMEs to manufacture export quality processed foods as per domestic and international standards.
